

GOVERNMENT OF INDIA  
MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP  
**RAJYA SABHA**  
**UNSTARRED QUESTION No. 2998**  
ANSWERED ON 18/03/2026

**PMKVY 4.0 IN TAMIL NADU**

2998. SHRI P. WILSON:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

- (a) the targets and actual training/placement numbers under Pradhan Mantri Kaushal Vikas Yojana (PMKVY) 4.0 and other schemes for Tamil Nadu during 2024-25 and 2025-26, State-wise details thereof;
- (b) whether Government is aware of CAG-noted implementation failures, unspent funds nationally and low Central releases affecting Tamil Nadu's youth skilling ecosystem despite the State's high startup ranking;
- (c) the details of any pending Union share or unutilised funds for Tamil Nadu Skill Development Corporation; and
- (d) the immediate action to clear pending dues and allocate higher targets to Tamil Nadu without regional disparity?

**ANSWER**

THE MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP

(SHRI JAYANT CHAUDHARY)

(a) to (d): Under the Government of India's Skill India Mission (SIM), launched in 2015, the Ministry of Skill Development and Entrepreneurship (MSDE) provides skill, re-skill, and up-skill training through an extensive network of skill development centres under major schemes such as Pradhan Mantri Kaushal Vikas Yojana (PMKVY), Jan Shikshan Sansthan (JSS), National Apprenticeship Promotion Scheme (NAPS), and the Craftsman Training Scheme (CTS) in Industrial Training Institutes (ITIs), to all sections of the society across the country including Tamil Nadu. The SIM aims at enabling youth of India to get future ready, equipped with industry relevant skills.

The State/UT-wise number of candidates trained under major schemes of MSDE during 2024-25 and 2025-26 (till 31.12.2025) are given at **Annexure I**. Amongst the schemes of MSDE, placement was tracked under the STT component of PMKVY in the first three versions, i.e, PMKVY 1.0, 2.0 and 3.0. Under present version of PMKVY from FY 2022-23 i.e. PMKVY 4.0, the focus was to empower our trained candidates to choose their varied career path and they are suitably oriented for the same. Further, various IT tools like Skill India Digital Hub (SIDH) also gives this opportunity.

The Comptroller and Auditor General (CAG) conducted a Performance Audit of PMKVY covering its initial phases up to 2022 and flagged certain deficiencies relating to data validation, beneficiary details, assessor information, eligibility verification, and monitoring processes, largely attributable to limitations in IT controls and decentralized implementation prevalent at that time.

The Government has undertaken comprehensive corrective measures under PMKVY 4.0, including Aadhaar-based e-KYC, face authentication and geo-tagged attendance, QR-coded digital certificates, realtime dashboards on the Skill India Digital Hub, strengthened assessor and training centre accreditation through National Council for Vocational Education and Training (NCVET), independent monitoring via Kaushal Samiksha Kendra, revised monitoring guidelines with clear KPIs, and a robust penalty and recovery framework. Disciplinary actions, including suspension, blacklisting, recovery of funds have been taken wherever non-compliance was established, thereby institutionalising stronger accountability, verification, and oversight mechanisms under the scheme.

PMVKY scheme follows a decentralized and demand-driven approach, enabling State Skill Development Missions and District Skill Committees to identify local industry requirements and recommend suitable training programmes. Funds under PMKVY are released to implementing agencies for meeting the training cost as per prescribed norms. Under JSS scheme, funds are released to Non-Governmental Organizations (NGOs) directly. Under NAPS, stipend support up to Rs 1500/- per month is released to apprentices through DBT and not to the establishments covered. Day to day administration as well as financial control in respect of CTS scheme implemented through ITIs lies with the respective State Government/UT Administration.

Funds released to Tamil Nadu State under major schemes of MSDE during FY 2024-25 and 2025-26 (till 31.12.2025) are as under:

(Figures in Rs. Crore)

State	PMKVY		JSS		NAPS	
	2024-25	2025-26*	2024-25	2025-26*	2024-25	2025-26*
Tamil Nadu	63.08	1.39	4.27	3.56	67.36	47.04

\* till 31.12.2025

Funds under PMKVY are released to implementing agencies for meeting the training cost as per prescribed norms. PMKVY 4.0 being a Central Sector Scheme has no State Component. Under JSS scheme, funds are released to Non-Governmental Organizations (NGOs) directly. Under NAPS, stipend support up to Rs. 1500/- per month is released to apprentices through DBT and not to the establishments covered. Day to day administration as well as financial control in respect of CTS scheme implemented through ITIs lies with the respective State Government/UT Administration.

**ANNEXURE REFERRED TO IN REPLY TO PART (a) TO (d) OF RAJYA SABHA UNSTARRED QUESTION NO. 2998 ANSWERED ON 18.03.2026 REGARDING “PMKVY 4.0 IN TAMIL NADU”**

**State/UT-wise number of candidates trained under major schemes of MSDE during 2024-25 and 2025-26 (till 31.12.2025)**

State/UT	PMKVY 4.0 (Candidates trained/oriented)		JSS (Candidates trained/oriented)		NAPS (Apprentices Engaged)		CTS (Candidates Enrolled)	
	FY (2024- 25)	FY (2025- 26)*	FY (2024-25)	FY (2025- 26)*	FY (2024- 25)	FY(2025- 26)*	FY(2024- 25)	FY(2025- 26)*
A & N Islands	909	30	1,800	1,060	199	120	838	829
Andhra Pradesh	35,471	2,752	10,769	6,537	22,075	19,169	52,447	54,213
Arunachal Pradesh	10,054	125	-	-	66	147	669	697
Assam	75,182	5,590	10,799	4,799	5,802	7,803	4,256	5,725
Bihar	99,982	3,850	36,733	20,976	5,502	5,825	116,293	116,754
Chandigarh	628	148	1,770	576	1,692	1,484	898	1,175
Chhattisgarh	16,452	341	24,967	13,539	5,362	5,584	22,237	23,970
DNH & DD	12,277	2,192	2,417	1,193	22,472	23,183	9,368	10,970
Delhi	236	-	5,391	3,336	11,774	9,694	2,161	2,404
Goa	39,762	822	1,700	600	90,818	83,401	78,811	90,790
Gujarat	75,942	8,222	14,311	8,351	66,574	64,203	51,465	53,477
Haryana	19,341	3,244	3,333	1,807	9,267	8,303	18,801	16,973
Himachal Pradesh	85,557	4,225	18,052	9,454	1,026	982	8,226	10,047
Jammu & Kashmir	30,034	1,120	680	380	9,687	7,217	40,263	48,331
Jharkhand	69,486	5,995	20,976	11,665	92,847	86,899	64,447	71,839
Karnataka	10,449	981	21,509	12,794	15,318	11,565	30,445	30,132
Kerala	312	0	15,929	8,959	50	18	375	421
Ladakh	120		-	100	8	1	341	210
Lakshadweep	2,59,871	13,176	900	580	26,832	24,367	69,309	79,970
Madhya Pradesh	75,368	4,579	51,477	27,306	2,78,605	2,29,709	115,889	130,810
Maharashtra	20,798	957	36,861	20,491	187	168	721	894
Manipur	7,938	572	7,219	5,440	328	136	992	1,000
Meghalaya	6,888	1,384	1,780	740	146	261	260	328
Mizoram	7,299	584	963	456	24	14	379	324
Nagaland	26,231	1,547	540	1,080	10,757	8,961	54,855	61,348
Odisha	3,096	618	52,123	27,468	4,269	4,648	695	704
Puducherry	1,06,699	10,081	-	-	15,510	19,033	40,370	44,247
Punjab	2,80,156	10,524	2,980	1,980	22,328	24,010	90,937	88,418
Rajasthan	2,874	0	15,534	9,186	439	406	353	431
Sikkim	85,689	9,834	-	-	1,01,805	1,07,637	35,466	39,119
Tamil Nadu	22,188	4,650	15,124	6,868	34,018	34,885	33,583	40,452
Telangana	1,407	0	10,787	7,275	3,570	3,338	822	841
Tripura	14,346	1,285	3,480	1,631	449	322	2,240	2,714
Uttar Pradesh	4,63,503	26,733	82,475	43,352	78,968	81,193	317,044	385,871
Uttarakhand	35,364	2,201	13,978	9,120	22,889	23,400	8,661	11,526
West Bengal	36,410	3,341	13,133	6,564	23,368	25,749	40,216	42,323
<b>Total</b>	<b>20,38,319</b>	<b>1,31,703</b>	<b>5,00,490</b>	<b>2,75,663</b>	<b>9,85,031</b>	<b>9,23,835</b>	<b>1,315,133</b>	<b>1,470,277</b>

\*till 31.12.2025

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